- (a) whether any survey of post office buildings in Mysore State has been or is proposed to be undertaken with a view to remove congestion;
- (b) it the survey has already been undertaken, what is the result of the survey; and
- (c) how many (i) new buildings are proposed to be constructed and (ii) existing buildings are proposed to be extended, together with the names of the places where they are to be constructed or extended?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes. A survey has already been undertaken.

(b) There are at present 27 post offices in Mysore State where shortage of accommodation is felt.

(c) (i) Twenty-six at—

Hosanagara

Ramnagram

Gubbi

Honnah

Hebbal

Bangalore City

Chitaldrug

Challakere

Chikmagalur

Tumkur

Malur-Kolar

Shikarpur-Shimoga

Shoolay

Harihar

Davengere

Hariyur

Badravati

Siruguppa

Hassan

Basavangudi

Avenue Rd.

Brigade Rd.

City New Market

Cleveland Town

Malleswaram

N. R. Colony.

(ii) One of Bangalore Head Post Office.

RAILWAY ACCIDENTS AT SONEPUR RAILWAY STATION

- 289. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:
- (a) the number of railway accidents which occurred at Sonepur railway station on the North Eastern Rail--way in each year from 1952 onwards; and
- (b) whether a foot overbridge has recently been built at that Station; if so, when it was built?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN):

a) <i>Year</i>		Number of	
		train	accidents
1952	•••		.6
1953			
4			
1954		 	1
1955		1	
(up to	9-12-55)		

Total . 12

(b) Foot overbridge has not yet been built. The work is expected to be taken in hand this year.

THEFTS IN GOODS SHEDS AT DELHI AND NEW DELHI STATIONS

- 290. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state:
- (a) how many times thefts were committed in all the railway goods sheds at Delhi and New Delhi railway stations from the 1st April 1953 onwards;
- (b) in how many of the above cases the stolen property **was** recovered; and
- (c) the percentage of recovered property to the totat property involved in each case?